

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2210  
ANSWERED ON:14.03.2007  
SCRAP AT MUMBAI PORT  
Khairi Shri Chandrakant Bhaurao

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether scrap has been lying at Mumbai Port for quite some time;
- (b) if so, the reasons therefor;
- (c) the period for which containers of the exporters are detained; and
- (d) the steps taken by the Government in this regard?

**Answer**

MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BALLU)

(a) to (d): 76 import containers containing scraps are lying in Mumbai Port as on 12.3.2007. Out of the above, 20 containers were found to have live cartridges and therefore they were detained for further examination and were provisionally cleared on 3.9.2005. Another 6 containers of scrap were found to have live ammunition shells and these were cleared on 31.1.2007 after adjudication. In both the instances, the importers have not come forward to clear the consignment. Remaining 50 containers are lying for custom clearance at Mumbai Port on account of action pending on part of importers such as filing bill of entry, payment of duty, presenting goods for examination, reply to the query from customs. In the cases where the importers do not clear the consignment within a reasonable time period, the goods are disposed off through public auction.